

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 21st November, 2022

No. LJ(B).12/2016/150 – In exercise of the powers conferred under section 21 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya is pleased to hereby appoint the following Officers as Executive Magistrates to be known as the Special Executive Magistrates for regulation/relocation of hawkers in the city of Shillong for a period of ____ months with immediate effect.-

Sl.	Name of officers & Designation	Jurisdiction	To be placed with District/Sub-Division
1.	Shri F.K. Laloo, Junior Engineer, Shillong Municipal Board.	East Khasi Hills District	Deputy Commissioner, EKH District, Shillong.
2.	Shri B. Warkhyllaw, Audit Officer, o/o DTE, Local Fund Audit.		
3.	Shri W. Narry, SDO, o/o Water Resources Sub Division.		
4.	Shri W.R. Lyngdoh, EE o/o PWD (R) NH Division.		
5.	Shri Pynshailang Lynser, JE, o/o EE, GSWS Division II.		
6.	Ronald Nongkhaw, Sr Lecturer, o/o Shillong Polytechnic.		
7.	Phibakor Nongrum, JCO, o/o Asst Registrar Coop Societies, EKH.		
8.	Alan Roy Jyrwa, EO, o/o Directorate of Employment & Craftsmen Training.		
9.	Wahid Nongbri, EE, o/o E.E. PHE, GSWA Div I.		
10.	Shri Ialambok Marbaniang, JE, o/o EE PHE, Sewage and Drainage.		
11.	Tornado Garland Wanniang, Sr Audit Officer, o/o Regional Training Institute (IA&RD) NER.		
12.	Khrawkumar Warbah, Labour Inspector, o/o District Labour Office, Shillong.		
13.	Shri Sebrin Nongbet, Sr Audit Officer, o/o Directorate of Local Fund Audit.		

14.	Khrawborlang Nongdhar, JE o/o the Assistant Director, BADO	East Khasi Hills District	Deputy Commissioner, EKH District, Shillong.
15.	Shri Shaibor Thabah, A.E o/o EE, PWD(R) Shillong South Division.		
16.	Shri Bablu Passah, JE o/o EE PWD (Roads) NH Shillong Bye Pass.		
17.	S.B. Lynser, Inspector of Statistics.		
18.	Somerset Dkhat, Sr Lecturer, o/o Shillong Polytechnic.		
19.	BB.D. Phanbuh, RO, o/o Directorate of Agriculture.		
20.	Shri Jonathan Suchiang, Asst Director Fisheries, o/o Directorate of Fisheries.		
21.	k. Shylla, JE(Mech) o/o PWD(R) NH Division.		
22.	l. Syiem, Junioro Karate Coach, o/o Dist. Sports Officer.		
23.	Errie Davis Rani, JE, o/o EE, PHE Investigation Unit.		
24.	Mac Donald C. Khonglah, Research Officer, O/o Director Programme Implementation & Evaluation.		
25.	Shepherd Aldrin Allya, Government Girls School.		
26.	A. Khonglam, Weaving Inspector, o/o Zonal Officer Weaving Khasi & Jaintia Hills.		
27.	Irakhi Blah, SE-II o/o EE Urban Affairs.		
28.	Banshan Diengdoh, Table Tennis Coach, o/o Dist. Sports Officer, EKH.		
29.	Priyo Laloo, Instructor, Directorate of Arts & Culture.		
30.	H.R. Massar, Inspector of Training, Directorate of Employment & Craftsmen.		
31.	Shri Medon Samlem Dkhar, Labour Inspector, o/o District Labour Office.		
32.	M.L. Lawai, EE o/o EE Water Resources.		
33.	Shri Mawlongstar Kurbah, Inspector of Taxes, Superintendent of Taxes, Circle VII		

34.	Smti Sarah Maria Bang, CDPO	East Khasi Hills District	Deputy Commissioner, EKH District, Shillong.
35.	Smti Vareena Jean Lyngdoh, Ast Director of Agriculture, o/o Dte of Horticulture, i/c Govt Fruit Garden.		
36.	S. Shadap, FM o/o General Manager District Commerce & Industry Centre.		
37.	Joy Rynjah, Junior Cooperative Officer.		
38.	Smti Valerie Hazel Blah, Programme Officer ICDS, o/o Director of Social Welfare.		
39.	Shri Kemsiroy Khongjoh, Ae, EE PWD (R) NH Shillong Bye Pass Division.		
40.	Shri Rivertis Pariong, Metrologies-A o/o Indian Meteorologist Department Meteorologist Centre, Upp. Shillong.		
41.	Shri Barun Dey, Asst Supervisor, Regional Training Institute, (IA&AD), Shillong.		
42.	Shri Kenneth Nongtdu, AE, MUDA.		
43.	Smti Icy War, Labour Inspector.		
44.	Shri Shibning Star Sungoh, Asst Dr o/o District Programme Implementation & Evaluation.		
45.	Frankie Cooper Pathaw, SDO, o/o Director Border Areas.		



(C.V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department.

Memo No. LJ(B)/2/2016/150-A,

Dated Shillong, the 21st November, 2022

Copy to :-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Government of Meghalaya.
2. The Commissioner & Secretary to the Govt. of Meghalaya, Forests & Environment Department for information.
3. The Deputy Commissioner, East Khasi Hills District, Shillong with a request to circulate to all the Officers concerned. This has a reference to your letter No. GEN(I)/Hawkers/90/2022/55, dt. 7.10.2022.

4. The Director of Information and Public Relation, Meghalaya, Shillong.
5. The Personnel & A.R. (A) Department for information.
6. DEO (Data Entry Operator) Law (A) Department, Main Secretariat Building, for uploading the Notification in the Law Department website.
7. Office Copy.

By orders etc...,

Sanm

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.
